

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012560/2023	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /130 /2023 JMFC, KANAS(Puri) GR/0000270/2023
2	BLAPL/0012561/2023	RAMESH BARAHA VS STATE OF ODISHA	PRASANNA KUMAR NEGI VS	BOLANGIR TOWN /490 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) Spl/0000077/2023
3	BLAPL/0012562/2023	NIJUT KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KARANJIA /302 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000517/2023
4	BLAPL/0012563/2023	NITIN MALIK VS STATE OF ODISHA	PRATIK NAYAK VS	EOW,BHUBANESWAR /13 /2022 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000036/2023
5	BLAPL/0012564/2023	NILA PATTNAYAK @ PATTNAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUTHAY VS	INFOCITY PS /81 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000129/2023
6	BLAPL/0012565/2023	RAMESH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /636 /2023 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000854/2023
7	BLAPL/0012566/2023	PARAMESWAR SUNA @ DOCTOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /249 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000381/2023
8	BLAPL/0012567/2023	NANDAKISHORE SETHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KISHORENAGAR (ANUGUL) /91 /2017 ADDL. SESSION JUDGE,ATHAMALIK(Anugul) CT/0000016/2018
9	BLAPL/0012568/2023	BISHU @ BISWANATH JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /176 /2022 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar) ST/0000060/2022
10	BLAPL/0012569/2023	BETI MUTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /129 /2023 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000527/2023
11	BLAPL/0012570/2023	JASHOBANTA MAHANTA @ JASOBANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAMPUA /129 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000059/2023

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12	BLAPL/0012571/2023	PAPUNA BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(A)CC/0000275/2023
13	BLAPL/0012572/2023	MITU @ SUSANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TANGI /218 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000107/2023
14	BLAPL/0012573/2023	CHINMAYA KUMAR SETHY @V CHILANDO@ CHINMAYA KUMAR SETHY VS STATE OF ODISHA	RAYENDRA NARAYAN ROUTH VS	TELKOI /86 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000033/2023
15	BLAPL/0012574/2023	BINDA KHALKO @ XALXO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KOIDA /48 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000343/2023
16	BLAPL/0012575/2023	NAHUSHAN MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /55 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000060/2023
17	BLAPL/0012576/2023	GOURA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000008/2023
18	BLAPL/0012577/2023	SHIBA SANKAR ROUTH VS STATE OF ODISHA	DEBASHIS ROUTH VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2017
19	BLAPL/0012578/2023	SUMANTA SUNA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BURLA /565 /2022 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000066/2023
20	BLAPL/0012579/2023	AJAYA MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DHENKANAL SADAR /784 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000013/2023
21	BLAPL/0012580/2023	GADADHAR BARAL VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	//0 SPECIAL JUDGE, PURI(Puri) Spl/0000146/2023
22	BLAPL/0012581/2023	GANESH KUMAR SAMANTARAY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /76 /2023 () //
23	BLAPL/0012582/2023	NILUA @ NILENDRA KUMAR SWAIN	BIKRAM KESHARI BAL	SALIPUR /91 /2023

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		VS	VS	()
24	BLAPL/0012583/2023	STATE OF ODISHA JAYA KHEMUNDU	PRASANTA KUMAR SAHOO	// MACHHKUND /51 /2023
		VS	VS	()
25	BLAPL/0012584/2023	STATE OF ODISHA ANIL MAHANANDA	SARAT KUMAR JENA	// / /0
		VS	VS	()
26	BLAPL/0012585/2023	STATE OF ODISHA ANIL KUMAR NAYAK	AMULYA RATNA PANDA	// / /0
		VS	VS	()
27	BLAPL/0012586/2023	STATE OF ODISHA RANKA @ PETLU @ SURAJ MALIK	NITYANANDA MOHAPATRA	// MARINE CHUDAMANI /147 /2022
		VS	VS	()
28	BLAPL/0012587/2023	STATE OF ODISHA JASEP @ JOSHEF RAITA	TUKUNA KUMAR MISHRA	// PATTAPUR (ASKA) /34 /2021
		VS	VS	()
29	BLAPL/0012588/2023	STATE OF ODISHA SURAJ KISPOTTA	PABITRA KUMAR NAYAK	// HATIBARI /87 /2022
		VS	VS	()
30	BLAPL/0012589/2023	STATE OF ODISHA BABAR ALI KHAN	GYANENDRA KUMAR PARIDA	// JAJPUR SADAR /225 /2023
		VS	VS	S.D.J.M.,JAJPUR(Jajapur)
31	BLAPL/0012590/2023	STATE OF ODISHA NARENDRA MACHA	ARJEET MISHRA	CT/0002030/2023 KORAPUT TOWN /233 /2023
		VS	VS	()
32	BLAPL/0012591/2023	STATE OF ODISHA SUNIEL MALIK	AMIT BISWAL	// MOHANA /29 /2023
		VS	VS	()
33	BLAPL/0012592/2023	STATE OF ODISHA SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA	SUSANTA KUMAR MISHRA	// DEOGARH /134 /2007
		VS	VS	()
34	BLAPL/0012593/2023	STATE OF ODISHA GOBINDA BISOI	AMIT BISWAL	// BADACHANA /60 /2023
		VS	VS	()

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35	BLAPL/0012594/2023	STATE OF ODISHA SUSHANTA NAIK VS	BIBHU PRASAD DAS VS	// / /0 ()
36	BLAPL/0012595/2023	STATE OF ODISHA MANOJ BALIARSINGH VS	JAYADEBA BEHERA VS	// / /0 ()
37	BLAPL/0012596/2023	STATE OF ODISHA NILAKANTHA SINGH VS	KABIR KUMAR JENA VS	// TANGI (KHURDA) /655 /2023 ()
38	BLAPL/0012597/2023	STATE OF ODISHA M. MOHAN RAO VS	ASIT KUMAR JENA VS	// MALKANGIRI /529 /2023 ()
39	BLAPL/0012598/2023	STATE OF ODISHA KATTI SAI VS	ASIT KUMAR JENA VS	// ORKEL /290 /2023 ()
40	BLAPL/0012599/2023	STATE OF ODISHA AMIT KUMAR SWAIN VS	DILLIP KUMAR DASH VS	// KHALLIKOTE /753 /2022 ()
41	BLAPL/0012600/2023	STATE OF ODISHA PRASANTA NAYAK VS	KASHINATH PATTNAIK VS	// CHOUWAR /503 /2023 ()
42	BLAPL/0012601/2023	STATE OF ODISHA KANHU @ RANJIT ROUT VS	DILLIP KUMAR DASH VS	// KHALLIKOTE /753 /2022 ()
43	BLAPL/0012602/2023	STATE OF ODISHA PRATIK MEHETO VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /402 /2023 ()
44	BLAPL/0012603/2023	STATE OF ODISHA KHIROD SAHOO @ KHIROD KUMAR SAHU @ GAGU VS	GYANA RANJAN DHAL VS	// BADAGODA P.S. /492 /2023 ()
45	BLAPL/0012604/2023	STATE OF ODISHA KUNA SWAIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KODALA /203 /2023 () //

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46	BLAPL/0012605/2023	ARTATRANA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //
47	BLAPL/0012606/2023	KALAKHANDI @ MD. SEKHAWAT VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	SPL.TASK FORCE /11 /2022 () //
48	BLAPL/0012607/2023	AKRURA CHHURIA @ AKURA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	AINTHAPALI /557 /2019 () //
49	BLAPL/0012608/2023	BIJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MARKAT NAGAR /203 /2023 () //
50	BLAPL/0012609/2023	GUNA @ KAILASH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	RAMACHANDRAPUR /2 /2020 () //
51	BLAPL/0012610/2023	SANTOSH KUMAR PRASAD VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	//0 () //
52	BLAPL/0012611/2023	MANOJ KUMAR JENA VS STATE OF ODISHA	LALATENDU KANUNGO VS	JAJPUR SADAR /199 /2023 () //
53	BLAPL/0012612/2023	ENASH DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 () //
54	BLAPL/0012613/2023	PRAMOD KUMAR SUKLA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BADAMBADI /377 /2023 () //
55	BLAPL/0012614/2023	SAGAR GHOSH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /414 /2023 () //
56	BLAPL/0012615/2023	SAULA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /55 /2023 () //
57	BLAPL/0012616/2023	DAMBARUDHAR DASH	BISHNU PRASAD PRADHAN	//0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012617/2023	ABHI @ ABHIMANYU PRADHAN	BHARATI DASH	PARJANG /325 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012618/2023	SURYAMANI SAHU@POCHA	UMAKANTA MAHAPATRA	KABISURYANAGAR /484 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012619/2023	ANTARA @ ANTARYAMI NAIK	ADITI HOTA	RASOL /227 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012620/2023	DEBA KALET	ABHILASH MISHRA	RAMPUR (SONEPUR) /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012621/2023	BHAKTRAM KHORA	SMRUTI RANJAN ROUT	MACHHKUND /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012622/2023	MANUA SAHOO	SANJIT MISHRA	Maitri Vihar PS /205 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012623/2023	PARTHABA KONHAR	AMULYA RATNA PANDA	GOCHHAPADA /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012624/2023	TAHIDUL SK	BIBHU PRASAD CHHUALSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012625/2023	PRAFULLA KUMAR SAHOO	PRADEEPTA KUMAR BEHERA	KENDRAPARA SADAR /362 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012626/2023	AMIR SAHU	BIJAY KUMAR BEHERA	MAHILA (BERHAMPUR) /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012627/2023	KUNA NAYAK	PRABIR KUMAR RAY	JAJPUR TOWN /319 /2023
		VS	VS	()

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69	BLAPL/0012628/2023	STATE OF ODISHA S.K. HUSSAIN VS	GURUPRASAD BEHERA VS	// SAHADEV KHUNTA /366 /2022 ()
70	BLAPL/0012629/2023	STATE OF ODISHA DEEPAK ROUT @ DIPU @ DIPAK VS	AKASH BHUYAN VS	// RAJKANIKA /58 /2020 ()
71	BLAPL/0012630/2023	STATE OF ODISHA DASA@DARA LAKRA VS	ANWAR HUSSEN VS	// BIRMITRAPUR /81 /2020 ()
72	BLAPL/0012631/2023	STATE OF ODISHA BUDHU RAM SINGH @ BUDHURAM SINGH VS	RAJENDRA NARAYAN ROUT VS	// BARIPADA SADAR /173 /2023 ()
73	CMAPL/0000755/2023	STATE OF ODISHA SHAKUNTALA JENA VS	ADV. VS	// // ()
74	CMP/0001368/2023	SOURMENDRA PRIYADARSHI PRAMODINI MOHANTY VS	NIKUNJA KUMAR DEO VS	// // ()
75	CONTC/0008403/2023	SRINIBAS BEHERA KISHORE CHANDRA MISHRA VS	ADV. VS	// // ()
76	CONTC/0008404/2023	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE UTPAL KUMAR ACHARYA VS	ADV. VS	// // ()
77	CONTC/0008405/2023	SACHIDANANDA NAYAK, REGISTRAR, BERHAMPUR UNIVERSITY, BHANJA VIHAR, GOPALPUR, BERHAMPUR PANCHANAN DAS VS	adv VS	// // ()
78	CONTC/0008406/2023	AWASTHY S., I.A.S PRAVATI NAYAK VS	ADV. VS	// // ()
79	CONTC/0008407/2023	SAMARTHA VERMA, I.A.S. ASHOK KUMAR MOHANTY VS	ADV. VS	// // ()
		SATYABRATA SAHU, I.A.S.		//

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80	CONTC/0008408/2023	BASANTI MISHRA VS SATYABRATA SAHU,I.A.S.	ADV. VS	// 0 //
81	CONTC/0008409/2023	NIBEDITA NANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
82	CONTC/0008410/2023	DEBENDRANATH MAHARANA VS MILIMA KUMARI PANDA, C.D.P.O., KENDRAPARA	ADV. VS	// 0 //
83	CONTC/0008411/2023	PHANINDRA KUMAR SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
84	CONTC/0008412/2023	SUMITRA SAHOO VS S.ASWOSTI, I.A.S.	ADV. VS	// 0 //
85	CONTC/0008413/2023	ARATI NAYAK VS S.ASWOSTI, I.A.S.	ADV. VS	// 0 //
86	CONTC/0008414/2023	SIMANTA PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	CONTC/0008415/2023	GANGADHAR DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
88	CONTC/0008416/2023	BHAGYALATA MULI VS BHAGIRATHI BEHERA, BLOCK EDUCATION OFFICER, GANJAM	ADV. VS	// 0 //
89	CONTC/0008417/2023	KAILASH CHANDRA BEHERA VS A. ASWATHI S., COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	adv. VS	// 0 //
90	CONTC/0008418/2023	SUNIL KUMAR DALAI VS ASWATHY .S, I.A.S.	AKSHAYAY KUMAR DORA VS	// 0 //
91	CONTC/0008419/2023	PRAFULA KUMAR DORA	ADV	//

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		VS	VS	0
92	CONTC/0008420/2023	SATYABRATA SAHU, I.A.S AMAR KUMAR ROUT	ADV.	//
		VS	VS	0
93	CONTC/0008421/2023	NISHAN MISHRA, B.D.O., RAJNAGAR JAGANNATH PRADHAN	ADV	//
		VS	VS	0
94	CONTC/0008422/2023	BRUNDABAN SATAPATHY, DIRECTOR,ELEMENTARY EDUCATION PRASANNA KUMAR DAS	BHABANI PRASAD PRADHAN	//
		VS	VS	0
95	CONTC/0008423/2023	SATYABRATA SAHU, IAS HIMANSHU SEKHAR PANDA	BHABANI PRASAD PRADHAN	//
		VS	VS	0
96	CONTC/0008424/2023	SATYABRATA SAHU, IAS K. SUBBRA RAO	ADV	//
		VS	VS	0
97	CONTC/0008425/2023	SUSHIL KUMAR LOHANI, I.A.S SUJATA TRIPATHY	ADV.	//
		VS	VS	0
98	CONTC/0008426/2023	CH. PRAJANNANDA DAS, OAS CHITTARANJAN DAS	ADV.	//
		VS	VS	0
99	CONTC/0008427/2023	AUROBINDA AGARWAL, I.A.S. PRASANTI CHHATOI	ADV.	//
		VS	VS	0
100	CONTC/0008428/2023	ASWATHY S., I.A.S. MANOJ KUMAR MALLIK	ADV.	//
		VS	VS	0
101	CONTC/0008429/2023	K. SUDHARSHAN CHAKARABARTY, I.A.S. PRAFULLA KUMAR HOTA	ADV.	//
		VS	VS	0
102	CONTC/0008430/2023	ABDAAL M.AKHTAR, COLLECTOR, KORAPUT CHANDANA MOHAPATRA	ADV.	//
		VS	VS	0

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103	CONTC/0008431/2023	DR. BISWAJIT GHOS, O.E.S. SAROJ BARIK VS	ADV. VS	// // ()
104	CONTC/0008432/2023	RAJ PRASAD, I.P.S. PRADIP KUMAR SAHOO VS	ADV VS	// // ()
105	CONTC/0008433/2023	ASWATHY S., COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR JYOTSNAMAYEE MALLICK VS	ADV VS	// // ()
106	CONTC/0008434/2023	AMRIT RUTURAJ, I.A.S PARBATI DAS VS	ADV. VS	// // ()
107	CONTC/0008435/2023	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, W.R. DEPT. PRAFULLA KUMAR DAS VS	ADV VS	// // ()
108	CONTC/0008436/2023	SALINI PANDIT, I.A.S RAMA CHANDRA PATRO VS	ADV VS	// // ()
109	CONTC/0008437/2023	SANJAY MALHOTRA, I.A.S OMKAR RUPAYA JOSHI VS	ADV VS	// // ()
110	CONTC/0008438/2023	P. ANVESHA REDDY, I.A.S DR. SOMANATH SETHI VS	ADV. VS	// // ()
111	CONTC/0008439/2023	SHALINI PANDIT, IAS AKSHAY KUMAR DAS VS	ADV VS	// // ()
112	CONTC/0008440/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. IN THE HIGHER DEU. DEPT., BBSR PUSPARANI DAS VS	ADV. VS	// // ()
113	CONTC/0008441/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA, BBSR. BIJAY KUMAR MAHAPATRA VS	ADV VS	// // ()
		ARAVIND AGRAWAL, I.A.S		//

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114	CONTC/0008442/2023	ASHOK KUMAR MOHAPATRA VS ASWATHY S., I.A.S	ADV VS	// 0 //
115	CONTC/0008443/2023	KAILASH CHANDRA MOHANTY VS SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR.	KAILASH CHANDRA MOHANTY VS	// 0 //
116	CONTC/0008444/2023	ANIL KUMAR SAHU VS BANSHIDHAR MOHANTY, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
117	CONTC/0008445/2023	HARIBANDHU PARIDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
118	CONTC/0008446/2023	LAXMIDHAR BARIK VS SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
119	CONTC/0008447/2023	AKSHAYA KUMAR KHUNTIA VS SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
120	CONTC/0008448/2023	BICHITRANANDA DAS VS SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
121	CONTC/0008449/2023	BIRABAR SAMAL VS SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
122	CONTC/0008450/2023	PATITAPABAN BHUYAN VS ASWATHY S, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// 0 //
123	CONTC/0008451/2023	MOHAMMAD PARWEZ KHAN VS ROOPA ROSHAN SAHOO, I.A.S	ADV VS	// 0 //
124	CONTC/0008452/2023	PATITAPABAN PADHIHARY VS ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// 0 //
125	CONTC/0008453/2023	SATYANANDA BHADRA	ADV	//

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		VS	VS	()
126	CONTC/0008454/2023	VIR VIKRAM YADAV, I.A.S GIRIDHARI DAS	ADV.	//
		VS	VS	()
127	CONTC/0008455/2023	SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA MUSTAK ALLI RAJAVI	ADV	//
		VS	VS	()
128	CONTC/0008456/2023	ASWATHY S., I.A.S MOTILAL SAHU	ADV.	//
		VS	VS	()
129	CONTC/0008457/2023	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT. NAGENDRA PRASAD PUN	ADV	//
		VS	VS	()
130	CONTC/0008458/2023	SUNIL KUMAR BANSAL, I.P.S, DG OF POLICE BISHNU PRASAD MEHER	ADV.	//
		VS	VS	()
131	CONTC/0008459/2023	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT. BHUVAN CHHETRI	ADV	//
		VS	VS	()
132	CONTC/0008460/2023	SUNIL KUMAR BANSAL, I.P.S, DG OF POLICE, ODISHA SRINIBAS MALLIK	ADV.	//
		VS	VS	()
133	CONTC/0008461/2023	SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA RASHMI RANJAN PRADHAN	ADV	//
		VS	VS	()
134	CONTC/0008462/2023	ASWATHY S., I.A.S SATYABRATA SARANGI	ADV.	//
		VS	VS	()
135	CONTC/0008463/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK DASARATHI BISWAL	ADV.	//
		VS	VS	()
136	CRLA/0001211/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK SAJJAN KUMAR SUREKA	DEBASNAN DAS	EOW, BHUBANESWAR /17 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0001212/2023	STATE OF ODISHA DIPTIRANJAN MOHAPATRA VS	RAMESH CHANDRA SWAIN VS	// CUTTACK VIGILANCE /57 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack)
138	CRLA/0001213/2023	STATE OF ODISHA SIMIYA MANDAL VS	BIJAYALAXMI TRIPATHY VS	TR/0000020/2013 PATTAPUR (DIGAPAHANDI) /93 /2019 ()
139	CRLA/0001214/2023	STATE OF ODISHA PRASAD JANI VS	DILLIP KUMAR MOHANTY VS	// / /0 ()
140	CRLA/0001215/2023	STATE OF ODISHA BHAGABAN PANDA VS	BHABANI SHANKAR DASPARIDA VS	// CHANDILI /85 /2021 ()
141	CRLA/0001216/2023	STATE OF ODISHA UPENDRA DAS VS	BHABANI SHANKAR DASPARIDA VS	// DHANUPALI /69 /2013 ()
142	CRLMA/0000448/2023	STATE OF ODISHA RAJEEV KUMAR AGARWAL VS	ADV VS	// PATNAGARH /139 /2012 ()
143	CRLMA/0000449/2023	STATE OF ODISHA GAGAN CHANDRA MISHRA VS	ADV VS	// / /0 ()
144	CRLMA/0000450/2023	STATE OF ODISHA GAGAN CHANDRA MISHRA VS	ADV VS	// / /0 ()
145	CRLMC/0004920/2023	STATE OF ODISHA JYOTIRMAYEE PATRA VS	UMA CHARAN MISHRA VS	// LAXMISAGAR P.S. /182 /2023 ()
146	CRLMC/0004921/2023	STATE OF ODISHA MEGHNA MOHANTY VS	KULDEEP MOHANTY VS	// BALASORE SADAR /45 /2022 ()
147	CRLMC/0004922/2023	STATE OF ODISHA RABINDRA KUMAR BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// BANKI /157 /2004 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004923/2023	SATYA PAUL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// () //
149	CRLMC/0004924/2023	PRDEEP KUMAR MOHANTY @ BALIA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK TOWN /256 /2014 () //
150	CRLMC/0004925/2023	SANJAY MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KUAKHIA /110 /2018 () //
151	CRLMC/0004926/2023	DILESWAR SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /5 /2015 () //
152	CRLMC/0004927/2023	DHARANIDHAR TRIPATHY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// () //
153	CRLMC/0004928/2023	ANIL KUMAR GIRLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JAGATPUR /155 /2014 () //
154	CRLMC/0004929/2023	BIKUNA @ ANIL ROUSTRAY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	GOBINDAPUR /43 /2014 () //
155	CRLMC/0004930/2023	MAMA@RASMITA PRADHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	SATYABADI /364 /2020 () //
156	CRLMC/0004931/2023	PATU @ PRATAP KUMAR DENGAR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /128 /2019 () //
157	CRLMC/0004932/2023	VINOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /38 /2007 () //
158	CRLMC/0004933/2023	VINOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /50 /2007 () //
159	CRLMC/0004934/2023	AJIT SOBHANAYAK	BIBHU PRASAD CHHUALSINGH	BAMUNIGAM /39 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0004935/2023	STATE OF ODISHA OM PRAKASH GUPTA	KOUSIK ANANDA GURU	// KISHORENAGAR (ANUGUL)/112/2023
		VS	VS	()
161	CRLMC/0004936/2023	STATE OF ODISHA PANDABA SAHU	KOUSIK ANANDA GURU	// SAMBALPUR VIGILANCE /39 /2021
		VS	VS	()
162	CRLMP/0002152/2023	STATE OF ODISHA SUSANTA NAYAK	ASHOK KUMAR SAHOO	// / /0
		VS	VS	()
163	CRLMP/0002153/2023	STATE OF ODISHA ASHOK KUMAR DALAI	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
164	CRLMP/0002154/2023	STATE OF ODISHA JAMES. V	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
165	CRLMP/0002155/2023	STATE OF ODISHA SATYA PRASAD SWAIN	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
166	CRLMP/0002156/2023	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
167	CRLMP/0002157/2023	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
168	CRLMP/0002158/2023	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
169	CRLMP/0002159/2023	STATE OF ODISHA SUMITRA BEHURIA	ARIJEET MISHRA	// / /0
		VS	VS	()
170	CRLMP/0002160/2023	STATE OF ODISHA SAIKH SAKIR HUSSAIN	SANGRAM KESHARI BURMA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002161/2023	STATE OF ODISHA UPENDRA KHUNTIA VS	BRAJA MOHAN SARANGI VS	// /0 ()
172	CRLMP/0002162/2023	STATE OF ODISHA SANTOSH KUMAR TRIPATHY VS	LALITENDU MISHRA VS	// /0 ()
173	CRLMP/0002163/2023	STATE OF ODISHA ROHIT AGRAWAL VS	LALITENDU MISHRA VS	// /0 ()
174	CRLMP/0002164/2023	STATE OF ODISHA BIJAYALAXMI MOHANTY VS	SMITA RANJAN PATNAIK VS	// /0 ()
175	CRLMP/0002165/2023	STATE OF ODISHA ADIKANDA SAHOO VS	AUROBINDA SAHOO VS	// /0 ()
176	CRLMP/0002166/2023	STATE OF ODISHA SOUMYA SEPHALIKA VS	DEBASISH PATNAIK VS	// /0 ()
177	CRLMP/0002167/2023	THE PRINCIPAL SECRETARY, HOME DEPT., REETA SATAPATHY VS	LOK SEVA BHAVAN, BBSR SWETALINA PANDA VS	// /0 ()
178	CRLREV/0000594/2023	BASANTA KUMAR SATAPATHY SIRAJ KUMAR SINGH VS	GAYATRI PATRA VS	// /0 ()
179	CRLREV/0000595/2023	STATE OF ODISHA SAILENDRA KUMAR LENKA VS	BIJAYA KUMAR PARIDA VS	// /0 ()
180	CRLREV/0000596/2023	SINIATA SWAIN DR. SAMBHU PANIGRAHI VS	GOPAL PRASAD JENA VS	// HINJILI /521 /2021 ()
181	CRLREV/0000597/2023	STATE OF ODISHA LIPIPUSPA DASH VS	SIBA PRASAD SAHOO VS	// KUMBHARAPARA /203 /2019 ()
		GANESWAR SARANGI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLREV/0000598/2023	JYOTI NAIK VS NARESH SUNA	TARACHAND BAG VS	BURLA /271 /2023 () //
183	CRLREV/0000599/2023	Krushna Sagar VS State Of Odisha	Tarini Panigrahi VS	//0 () //
184	MACA/0001057/2023	BISWANATH SWAIN VS BHIKARI SAHOO	BISHNU BRATA SINGH VS	// () //
185	MACA/0001058/2023	SURYA KANTA DAS VS SULTHANA BEGUM RAJDULARI	B.B. SINGH VS	// () //
186	MACA/0001059/2023	SABITA BEHERA VS ASHUTOSH KHUNTIA	BISWAJIT MOHANTY VS	// () //
187	MACA/0001060/2023	SBI GENERAL INSURANCE CO. LTD. VS PINKI BHARASAGAR @ SUNA	SOMNATH ROY VS	// () //
188	MACA/0001061/2023	ICICI LAMBARD GENERAL INSURANCE CO. LTD., VS PADMINI KUMBHAR	BISOM SOMNATH ROY VS	// () //
189	MACA/0001062/2023	RINKI NAYAK VS SANJUKTA SWAIN	DEBASISH PATNAIK VS	// () //
190	MATA/0000377/2023	PRATAP KUMAR MAHALIK VS MANASI SAHU	PRAMODA KUMAR MISHRA VS	// () //
191	MATA/0000378/2023	SANJEET KUMAR RATH VS SANJANA SABATA	SOUMYA MISHRA VS	// () //
192	RPFAM/0000369/2023	RAJ SEKHAR MOHAPATRA @ BABULA VS SARITA SAHOO	MANOJ KUMAR MOHANTY 2 VS	// () //
193	RPFAM/0000370/2023	LAXMIPRIYA BARIKI	DEEPAK KUMAR PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RPFAM/0000371/2023	BIKASH BEHERA SUBANTA MALI	ASHOK DAS	//
		VS	VS	0
195	RSA/0000467/2023	DIPTIRANI MISAL MENAKA MANJARI PADHY	ASHOK KUMAR PRADHAN	//
		VS	VS	0
196	RSA/0000468/2023	NILACHAL PADHY RAMESWAR HANSDA	RASHMIKANTA MAHALIK	//
		VS	VS	0
197	RVWPET/0000426/2023	COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ BLOCK DEVELOPMENT OFFICER, DHARMASALA, JADUPUR	RASHMIKANTA MOHANTY, ADDL. GOVT. ADV.	//
		VS	VS	0
198	TRP(C)/0000370/2023	RAJESH KUMAR PAL GUNDICHARANI ROUT @ SAMAL	ASHOK KUMAR SAHOO	//
		VS	VS	0
199	TRP(C)/0000371/2023	MADHUSUDAN SAMAL MADHUSMITA NMAYAK	ADV.	//
		VS	VS	0
200	TRP(C)/0000372/2023	SANTOSH KUMAR NAYAK KALPANA MANGARAJ@SAMANTARAY	JYOTIRMAYA SAHOO	//
		VS	VS	0
201	TRP(C)/0000373/2023	SATYABAN MANGARAJ ANUSAYA SAMAL	RAJEET ROY	//
		VS	VS	0
202	TRPCRL/0000102/2023	PRABIR KUMAR SAMAL UPENDRA LENKA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /115 /2009
		VS	VS	0
203	WA/0002722/2023	STATE OF ODISHA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
204	WA/0002723/2023	BHARAT KUMAR BEJ STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002724/2023	KRUSHNA CHANDRA NAYAK STATE OF ODISHA VS PRAKASH CHANDRA PANDA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0 //
206	WA/0002725/2023	JOLJEN LAKRA VS STATE OF ODISHA	adv. VS	// 0 //
207	WA/0002726/2023	STATE OF ODISHA VS NIRAKAR PANDA	HARMOHAN DHAL,A.G.A. VS	// 0 //
208	WA/0002727/2023	STATE OF ODISHA VS AMITAB PATEL	HARMOHAN DHAL,A.G.A. VS	// 0 //
209	WA/0002728/2023	STATE OF ODISHA VS REETANJALI PATEL	HARMOHAN DHAL, A.G.A. VS	// 0 //
210	WA/0002729/2023	SUPERINTENDENT OF POLICE,KANDHAMAL VS INDRAPATI BEHERA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
211	WA/0002730/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPT VS LAXMIDHAR MAHAPATRA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
212	WA/0002731/2023	GITA BANARJEE VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
213	WA/0002732/2023	CHITTA RANJAN DASH VS MALAYA RANJAN PATI	SUSANTA KUMAR DASH VS	// 0 //
214	WA/0002733/2023	CHITTA RANJAN DASH VS MALAY RANJAN PATI	SUSANTA KUMAR DASH VS	// 0 //
215	WA/0002734/2023	UNION OF INDIA VS LOCHARIASAI KRISHNA	PRASANNA KUMAR PARHI(D.S.G.I) VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0036039/2023	TUSARA KANTA NAYAK VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
217	WP(C)/0036040/2023	SATYANARAYAN SETHY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
218	WP(C)/0036041/2023	CHITA RANJAN JENA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
219	WP(C)/0036042/2023	SANTOSH KUMAR CHOUDHURY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
220	WP(C)/0036043/2023	MAHENDRA KUMAR DANGUA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
221	WP(C)/0036044/2023	DEBENDRA KUMAR SWAIN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
222	WP(C)/0036045/2023	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
223	WP(C)/0036046/2023	BAISHALINI MOHAPATRA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
224	WP(C)/0036047/2023	PREMANANDA DALABEHERA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
225	WP(C)/0036048/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
226	WP(C)/0036049/2023	SRIKANTA KUMAR DASH VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
227	WP(C)/0036050/2023	UMAKANTA MISHRA	PITAMBAR ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0036051/2023	NAROTTAM SATPATHY	LALIT KUMAR MAHARANA	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, CUTTACK		//
229	WP(C)/0036052/2023	SANTOSH BISWAL	SUVENDU KUMAR RAY	//
		VS	VS	0
		COMMNR., B.M.C, BBSR		//
230	WP(C)/0036053/2023	MOTI DEI	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0036054/2023	SARAN PANJAR DIGAL	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0036055/2023	BASANTI SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0036056/2023	FEROJ KHAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0036057/2023	SATYABRATA MANDAL	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0036058/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		SECRETARY, ODISHA INFORMATION COMMISSION, BBSR		//
236	WP(C)/0036059/2023	ANUP KUMAR NAYAK	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0036060/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		SECRETARY, ODISHA INFORMATION COMMISSION, BBSR		//
238	WP(C)/0036061/2023	PRADIPTA KUMAR MOHANTY	AGASTI KANUNGO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0036062/2023	STATE OF ODISHA BISWANATH MOHANTY VS	AGASTI KANUNGO VS	// // 0
240	WP(C)/0036063/2023	STATE OF ODISHA MAGMA HDI GENERAL INSURANCE COMPANY LTDG VS	BBSR PRASAD DUTTA VS	// // 0
241	WP(C)/0036064/2023	MUDDADHA @ MUDDADA SANTOSHI GAYATRI COLLEGE OF PHYSIOTHERAPY, SAMBALPUR VS	GIRIDHARI SINGH VS	// // 0
242	WP(C)/0036065/2023	STATE OF ODISHA KAMALA DORA VS	BIJAY KUMAR MOHANTY VS	// // 0
243	WP(C)/0036066/2023	PRAHALLAD DORA MANAS RANJAN PRADHAN VS	KEDAR CHANDRA SARANGI VS	// // 0
244	WP(C)/0036067/2023	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
245	WP(C)/0036068/2023	SECRETARY, ODISHA INFORMATION COMMISSION, BBSR ANJALI CHHOTRAY VS	SEKH ZAKIR HUSSAIN VS	// // 0
246	WP(C)/0036069/2023	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
247	WP(C)/0036070/2023	SECRETARY, ODISHA INFORMATION COMMISSION PURNA LAXMI SAHOO VS	CHITTA RANJAN PATTNAIK VS	// // 0
248	WP(C)/0036071/2023	STATE OF ODISHA AHAIT KARNA VS	TRILOCHAN NANDA VS	// // 0
249	WP(C)/0036072/2023	PINKAL MAHAKUR STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
		SECRETARY, ODISHA INFORMATION COMMISSION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0036073/2023	CHANDRA MOHAN MOHANTA VS THE ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	SUBRAT MISRA VS	// 0 //
251	WP(C)/0036074/2023	MADHABANAND BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
252	WP(C)/0036075/2023	JASOBANTI PAREKH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
253	WP(C)/0036076/2023	STATE OF ODISHA VS SECRETARY, ODISHA INFORMATION COMMISSION	SASWAT DAS,A.G.A VS	// 0 //
254	WP(C)/0036077/2023	SUCHETA MOHANTY VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
255	WP(C)/0036078/2023	KALURAM KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
256	WP(C)/0036079/2023	MAMATA PATRA VS COLLECTOR CUM D.M., MAYURBHANJ	NILAMADHAB PRAHARAJ VS	// 0 //
257	WP(C)/0036080/2023	HEMSAGAR KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
258	WP(C)/0036081/2023	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	WP(C)/0036082/2023	PRABHASINI GONDA @ SIDAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
260	WP(C)/0036083/2023	PRAMANANDA KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
261	WP(C)/0036084/2023	SRI BRUNDABATI DEBI BIJE	SAROJ KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036085/2023	BABULAL KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0036086/2023	PREMSAGAR KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0036087/2023	RANJAN BEHERA	DEBARAJ MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0036088/2023	TEJRAM GONDA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036089/2023	CHILIKA PAREKH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0036090/2023	SACHALA PANDA	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0036091/2023	MAHENDRANATH PARIDA	CHIRANJEEV BIDYABHUSHAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0036092/2023	BIBEK KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0036093/2023	SUNDARGARH COLLEGE OF NURSINGH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0036094/2023	BAZM ARA BEGUM	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0036095/2023	SUNDARGARH COLLEGE OF NURSINGH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036096/2023	STATE OF ODISHA SAKUNTALA NAIK VS	KUNJA SUNDAR DAS VS	// // ()
274	WP(C)/0036097/2023	STATE OF ODISHA RUKMANI SAHOO VS	KUNJA SUNDAR DAS VS	// // ()
275	WP(C)/0036098/2023	STATE OF ODISHA BIJAYA KUMAR MALLICK VS	SAROJ KUMAR PADHI VS	// // ()
276	WP(C)/0036099/2023	STATE OF ODISHA DEBA PRASAD BEHERA VS	KUNJA SUNDAR DAS VS	// // ()
277	WP(C)/0036100/2023	MANAGER, E.CO.RAILWAY, BBSR BISWAJEET PATTANAYAK VS	ANJAN KUMAR BISWAL VS	// // ()
278	WP(C)/0036101/2023	STATE OF ODISHA KIRANBALA SAHOO VS	KUNJA SUNDAR DAS VS	// // ()
279	WP(C)/0036102/2023	STATE OF ODISHA DR. TAPAN KUMAR JENA VS	DR.PURUSOTTAM CHULI VS	// // ()
280	WP(C)/0036103/2023	STATE OF ODISHA DURGA CHARAN SINGH VS	ACHYUTA NANDA ROUSTRAY VS	// // ()
281	WP(C)/0036104/2023	STATE OF ODISHA M/S. SHANTI PHARMACEUTICALS, CUTTACK VS	ADITYA NARAYAN RAY VS	// // ()
282	WP(C)/0036105/2023	COMMISSIONER OF CT AND GST, CUTTACK M/S.SATYABHAMA BEHERA, DHENKANAL VS	ADITYA NARAYAN RAY VS	// // ()
283	WP(C)/0036106/2023	COMMISSIONER OF CT AND GST, CUTTACK ASHOK RAY VS	SUBASH CHANDRA SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036107/2023	SUBODHA KUMAR PRADHAN VS ELIZABETH SAHOO	SANJEEV UDGATA VS	// 0 //
285	WP(C)/0036108/2023	ASHOK KUMAR SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
286	WP(C)/0036109/2023	DEEPAK KUMAR MISHRA VS THE COLLECTOR, CUTTACK	BIKRAM KESHARI BAL VS	// 0 //
287	WP(C)/0036110/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
288	WP(C)/0036111/2023	M/S JAYADURGA CHEMICALS, KHORDHA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPOTATION, KHORDHA	ASHOK KUMAR DAS VS	// 0 //
289	WP(C)/0036112/2023	SUDHANSU SEKHAR RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	WP(C)/0036113/2023	MALATI MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
291	WP(C)/0036114/2023	SALILA KUMAR SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
292	WP(C)/0036115/2023	MD. SHAMMIM VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
293	WP(C)/0036116/2023	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0036117/2023	MALATI MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
295	WP(C)/0036118/2023	NIRAJ KUMAR PADHI	BISWAMBAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0036119/2023	PRAHALLAD SABAR	PITAMBAR ACHARYA	//
		VS	VS	0
		SHANTILAL SABAR		//
297	WP(C)/0036120/2023	KAMAL KUMAR MOHANTA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036121/2023	SULTAN AHMED KHAN	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036122/2023	SUNANDA KUMARI MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0036123/2023	HIMANSHU SHEKHAR MISHRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0036124/2023	LATA SANDHA	SIBA PRASAD PATRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
302	WP(C)/0036125/2023	DR. AMIYA RANJAN BARIK	SOUBHAGYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0036126/2023	KUNTI SANDHA	SIBA PRASAD PATRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
304	WP(C)/0036127/2023	SOBHABATI PRADHAN	SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0036128/2023	ROMA DAS	KEDAR CHANDRA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036129/2023	DEBARAJ SWAIN	MANAS RANJAN BADAJENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036130/2023	STATE OF ODISHA GAYATRI PATNAIK VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0036131/2023	STATE OF ODISHA BISHNU CHARAN PRADHAN VS	DEEPALI MAHAPATRA VS	// // ()
309	WP(C)/0036132/2023	UNION OF INDIA SAFIL KUMAR PRADHAN VS	SRIDHAR RATH VS	// // ()
310	WP(C)/0036133/2023	STATE OF ODISHA M/S TATA STEEL LTD., MUMBAI VS	SARADA PRASANNA SARANGI VS	// // ()
311	WP(C)/0036134/2023	DIRECTOR OF INDUSTRIES CUM CHAIRMAN, MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, CUTTACK ABANI KUMAR DASH VS	PRINOY MOHANTY VS	// // ()
312	WP(C)/0036135/2023	STATE OF ODISHA LIZA RANI DAS VS	RAMA CHANDRA JENA VS	// // ()
313	WP(C)/0036136/2023	STATE OF ODISHA KUBERA DAS VS	RANJIT SAMAL VS	// // ()
314	WP(C)/0036137/2023	STATE OF ODISHA SANTOSH KUMAR PANDA VS	RANJIT SAMAL VS	// // ()
315	WP(C)/0036138/2023	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD., CUTTACK PRASANTA KUMAR MAHALI VS	VS	// // ()
316	WP(C)/0036139/2023	MUKTIKANTA MOHAPATRA RAGHUNATH THANAPATI VS	RANJIT SAMAL VS	// // ()
317	WP(C)/0036140/2023	STATE OF ODISHA GOURANGA MEHER VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036141/2023	PRAVASINI PATI @ SARANIG VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
319	WP(C)/0036142/2023	BAISAKHU PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
320	WP(C)/0036143/2023	SHREE JAGANNATH DEB, PURI VS COMMISSIONER OF ENDOWMENT, BBSR	RASHMIKANTA MAHALIK VS	// 0 //
321	WP(C)/0036144/2023	ANIL KUMAR BISWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
322	WP(C)/0036145/2023	PRATAP KISHORE PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
323	WP(C)/0036146/2023	SUPERINTENDING ENGINEER, RURAL WORKS DIVISION VS ASSISTANT PROVIDENT FUND COMMISSIONER, (COMP)	SUNILAZA NANDAN DAS,A.S.C VS	// 0 //
324	WP(C)/0036147/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
325	WP(C)/0036148/2023	SUNIL KUMAR BEHERA VS RESERVE BANK OF INDIA, BBSR	SABYASACHI MISHRA VS	// 0 //
326	WP(C)/0036149/2023	MANMATH KUMAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
327	WP(C)/0036150/2023	DEBASMITA PATTANAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
328	WP(C)/0036151/2023	ASWINI KUMAR BADMALI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
329	WP(C)/0036152/2023	JBS CONSTRUCTIONS PVT. LTD. BBSR	SAMVIT MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036153/2023	CHATURBHUJA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036154/2023	PRASANTA KUMAR MOHAPATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036155/2023	LILU KISHORE JENA	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0036156/2023	NARENDRANATH SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036157/2023	RANJIT PATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0036158/2023	NILAMANI BHUYAN	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0036159/2023	BHAGABAN DASH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0036160/2023	SUJATA BEHERA	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036161/2023	ACHINTA KUMAR MOHANTY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0036162/2023	SATYA RANJAN JENA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0036163/2023	RANJIT KUMAR BEHERA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0036164/2023	STATE OF ODISHA SURENDRA KUMAR TRIPATHY VS	RANJIT SAMAL VS	// // ()
342	WP(C)/0036165/2023	STATE OF ODISHA PRALIPTA KUMAR NANDA VS	BANSHIDHAR BAUG VS	// // ()
343	WP(C)/0036166/2023	PNB, BBSR NARAYAN CHANDRA BHUYAN VS	RANJIT SAMAL VS	// // ()
344	WP(C)/0036167/2023	STATE OF ODISHA NITYANANDA BEHERA VS	SUNIL KUMAR PATNAIK VS	// // ()
345	WP(C)/0036168/2023	STATE OF ODISHA PRADIP KUMAR MEHER VS	RANJIT SAMAL VS	// // ()
346	WP(C)/0036169/2023	STATE OF ODISHA AJAY KUMAR MUDULI VS	BISWAJIT PARIDA VS	// // ()
347	WP(C)/0036170/2023	STATE OF ODISHA ASHOK KUMAR PANDA VS	RANJIT SAMAL VS	// // ()
348	WP(C)/0036171/2023	STATE OF ODISHA BALI BEHERA VS	SUNIL KUMAR PATNAIK VS	// // ()
349	WP(C)/0036172/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	TAPASWINI SAHU VS	// // ()
350	WP(C)/0036173/2023	STATE OF ODISHA DIBYAKANTI BHOI VS	RANJIT SAMAL VS	// // ()
351	WP(C)/0036174/2023	STATE OF ODISHA BISWA RANJAN SAMAL VS	SAROJ KUMAR JEE VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0036175/2023	TARACHAND MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
353	WP(C)/0036176/2023	BASUDEV BADATIA VS THE TAHASILDAR, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
354	WP(C)/0036177/2023	MITRABHANU PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
355	WP(C)/0036178/2023	DR. ARJYA NARAYAN MISHRA VS COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPT., GOVT. OF ODISHA, BBSR	KARUNAKAR NAYAK VS	// 0 //
356	WP(C)/0036179/2023	BARENDRA NATH JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
357	WP(C)/0036180/2023	MAMATA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	WP(C)/0036181/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
359	WP(C)/0036182/2023	INDRAMANI PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
360	WP(C)/0036183/2023	SURATHA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	WP(C)/0036184/2023	ASHOK KUMAR PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
362	WP(C)/0036185/2023	PRAVAKAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
363	WP(C)/0036186/2023	SHASWATA MUDULI	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036187/2023	KINSHUKA BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0036188/2023	DAMBARUDHAR MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0036189/2023	HARISH CHANDRA BISWAL	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036190/2023	SHAKTI SRIMATI WOMEN SELF HELP GROUP, HINDO	DEELAKANTHA PANDA	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
368	WP(C)/0036191/2023	SURU PRATAP PUROHIT	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036192/2023	SASHI BHUSAN NANDA	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036193/2023	BIRENDRA PARDIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0036194/2023	SUBASH CHANDRA PANI	SANJIT KUMAR DAS	//
		VS	VS	0
		THE COMPETENT AUTHORITY CUM LAO, BBSR		//
372	WP(C)/0036195/2023	NIRANJAN DILLA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036196/2023	SURENDRA KUMAR ROUL	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036197/2023	PADMALOCHAN SAHU	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0036198/2023	STATE OF ODISHA PANDURU JANARDAN RAO VS	ASHOK DAS VS	// // ()
376	WP(C)/0036199/2023	THE STATE OF ODISHA HEMSAGAR SAHA VS	RANJIT SAMAL VS	// // ()
377	WP(C)/0036200/2023	STATE OF ODISHA RAJKUMAR SHARMA VS	AMIT PRASAD BOSE VS	// // ()
378	WP(C)/0036201/2023	STATE OF ODISHA SURENDRA KUMAR PANIGRAHI VS	RANJIT SAMAL VS	// // ()
379	WP(C)/0036202/2023	STATE OF ODISHA HOTEL HOLIDAY RESORT PVT. LTD. PURI VS	CHITRASEN PARIDA VS	// // ()
380	WP(C)/0036203/2023	COMMN., OF CT AND GST, CUTTACK KRUPASINDHU SAHOO VS	RANJIT SAMAL VS	// // ()
381	WP(C)/0036204/2023	STATE OF ODISHA GOBINDA CHANDRA BAGH @ BAGHA VS	KOUSIK ANANDA GURU VS	// // ()
382	WP(C)/0036205/2023	STATE OF ODISHA HAREKRISHNA MISHRA VS	RANJIT SAMAL VS	// // ()
383	WP(C)/0036206/2023	STATE OF ODISHA DIGAMBAR RANA VS	LAXMIKANTA MOHANTY VS	// // ()
384	WP(C)/0036207/2023	STATE OF ODISHA ANESI MUNDA VS	SK. ZAFARULLA VS	// // ()
385	WP(C)/0036208/2023	STATE OF ODISHA ALEKH GHIBELA VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0036209/2023	DILLIP KUMAR PARIDA VS COMMN. OF CONSOLIDATION, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
387	WP(C)/0036210/2023	HRUSHIKESH PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
388	WP(C)/0036211/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
389	WP(C)/0036212/2023	BASUDEB PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
390	WP(C)/0036213/2023	BHAKTABATSAL SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
391	WP(C)/0036214/2023	ATIKIKHAN MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
392	WP(C)/0036215/2023	NARAHARI SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
393	WP(C)/0036216/2023	KANCHAN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
394	WP(C)/0036217/2023	KISHORE KUMAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
395	WP(C)/0036218/2023	TANKADHAR PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
396	WP(C)/0036219/2023	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
397	WP(C)/0036220/2023	SANTOSH KUMAR MOHANTY	RAMESH CHANDRA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0036221/2023	PRABHATI BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0036222/2023	SUBASH CHANDRA PATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0036223/2023	KALIA KARMI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0036224/2023	SEBAKABATSAL GHOSH MOHAPATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0036225/2023	M/S. ALASKA STEELS PVT. LTD SUNDARGARH	CHITTA RANAJAN DAS	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST, CUTTACK		//
403	WP(C)/0036226/2023	SRINIBASH MISHRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036227/2023	M/S. ALASKA STEELS PVT. LTD. SUNDARGARH	CHITTA RANAJAN DAS	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST, CUTTACK		//
405	WP(C)/0036228/2023	DR. BABA MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036229/2023	M/S SANTUKA FOODS PVT. LTD., JAJPUR	BIKASH JENA	//
		VS	VS	0
		TPCODL, BBSR		//
407	WP(C)/0036230/2023	M/S. TECHNO CULTURE BUILDING CENTRE PVT. LTD. BUNDRGARH	CHITTA RANAJAN DAS	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST. CUTTACK		//
408	WP(C)/0036231/2023	BISWAJIT BEHERA	RAMAKANTA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0036232/2023	STATE OF ODISHA SANTOSH KIRAN MAJHI VS	SOUMYAJYOTI BISWAL VS	// // ()
410	WP(C)/0036233/2023	ADDL. SUB COLLECTOR, BERHAMPUR VIVEKANANDA COLLEGE OF NURSING, BBSR VS	SUCHETA GUMANSINGH VS	// // ()
411	WP(C)/0036234/2023	STATE OF ODISHA TAPASA KUMAR SAHOO VS	RAMAKANTA DAS VS	// // ()
412	WP(C)/0036235/2023	STATE OF ODISHA SURESH KUMAR ROUT VS	RAMAKANTA SARANGI VS	// // ()
413	WP(C)/0036236/2023	THE STATE OF ODISHA SUBASH PANGI VS	KUNAL KUMAR SWAIN VS	// // ()
414	WP(C)/0036237/2023	STATE OF ODISHA DAYANIDHI SAMAL VS	MANORANJAN MUDULI VS	// // ()
415	WP(C)/0036238/2023	STATE OF ODISHA MADHUSMITA JENA VS	SATYA PRAKASH NATH VS	// // ()
416	WP(C)/0036239/2023	STATE OF ODISHA ROJALIN DAS VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
417	ABLAPL/0012760/2023	STATE OF ODISHA LOKESH KUMAR PANDEY VS	BIPLABA P.B. BAHALI VS	// // ()
418	ABLAPL/0012761/2023	STATE OF ODISHA RAJAT SAHU VS	SANJIP KUMAR MOHANTA VS	// // ()
419	ABLAPL/0012762/2023	STATE OF ODISHA PRADEEP KUMAR SURA @ NALU VS	JYOTIRMAYA SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012763/2023	BINOD RAY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /279 /2023 () //
421	ABLAPL/0012764/2023	SHUBHAM VIJAY SANDBHOR @ SHUBHAM SANDBHOR VS STATE OF ODISHA	BOHRA (2) VS	BISSAMCUTTACK /16 /2023 () //
422	ABLAPL/0012765/2023	DEEPAK SINGH VS STATE OF ODISHA	SAILABALA JENA VS	AMBABHONA /214 /2023 () //
423	ABLAPL/0012766/2023	JASODA HATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PST TALCHUA /54 /2019 () //
424	ABLAPL/0012767/2023	KEDAR BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NANDANKANAN /36 /2023 () //
425	ABLAPL/0012768/2023	BINA @ BINAYA KUMAR PRUSTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /423 /2023 () //
426	ABLAPL/0012769/2023	ARPIT ACHARY @ KALIA @ ARAPITA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /265 /2023 () //
427	ABLAPL/0012770/2023	HABIB KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /298 /2023 () //
428	ABLAPL/0012771/2023	PABAN KUMAR VERMA @ PABAN KUMAR BARMA VS STATE OF ODISHA	TARACHAND BAG VS	BURLA /388 /2023 () //
429	ABLAPL/0012772/2023	GOBINDA PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PALLAHARA /84 /2023 () //
430	ABLAPL/0012773/2023	MAHESH DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAHADEV KHUNTA /402 /2023 () //
431	ABLAPL/0012774/2023	PRASANTA GHADAI	SOUBHAGYA KUMAR DASH	NANDIPADA /57 /2007

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C, HATADIHI(Kendujhar)
432	ABLAPL/0012775/2023	STATE OF ODISHA PRASANTA GHADAI	SOUBHAGYA KUMAR DASH	GR/0000254/2007 NANDIPADA /52 /2007
		VS	VS	J.M.F.C, HATADIHI(Kendujhar)
433	ABLAPL/0012776/2023	STATE OF ODISHA RABIN MANDAL @ RABI	RAJIB LOCHAN PATTANAİK	GR/0000260/2007 UMERKOTE /82 /2021
		VS	VS	()
434	ABLAPL/0012777/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	SANTOSH KUMAR MOHANTY	// MANCHESWAR P.S. /398 /2023
		VS	VS	()
435	ABLAPL/0012778/2023	STATE OF ODISHA RAMAKANTA SAHOO	PARTHA SARATHI NAYAK	// DHENKANAL SADAR /910 /2023
		VS	VS	()
436	ABLAPL/0012779/2023	STATE OF ODISHA MANAS ACHARYA @ MANASH RANJAN ACHARYA DEEPAK KU SAHOO		// MARSHAGHAI /113 /2023
		VS	VS	()
437	ABLAPL/0012780/2023	STATE OF ODISHA SATYA PRAKASH PANI	SURESH KUMAR JENA	// JAJPUR TOWN /394 /2023
		VS	VS	()
438	ABLAPL/0012781/2023	STATE OF ODISHA DIBAKAR BISSOYI	RAJIB LOCHAN PATTNAİK	// PAPADAHANDI /179 /2023
		VS	VS	()
439	ABLAPL/0012782/2023	STATE OF ODISHA BIKI BEHERA	AMITAV TRIPATHY	// PHULBANI TOWN /269 /2023
		VS	VS	()
440	ABLAPL/0012783/2023	STATE OF ODISHA PURNA CHANDRA POLAI	JYOTIRMAYA SAHOO	// BUGUDA /304 /2019
		VS	VS	()
441	ABLAPL/0012784/2023	STATE OF ODISHA MANU KHAN	JYOTIRMAYA SAHOO	// GOSANINUAGAM /326 /2023
		VS	VS	()
442	ABLAPL/0012785/2023	STATE OF ODISHA JANAKAR JENA	DEEPAK KU SAHOO	// MARSHAGHAI /24 /2023
		VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara)

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012786/2023	STATE OF ODISHA SANTANU BAG VS	LAXMI NARAYAN PATEL VS	TR/0000055/2023 KULABIRA /141 /2023 ()
444	ABLAPL/0012787/2023	STATE OF ODISHA DEBASIS RATH VS	DURGA CHARAN MOHANTY VS	// MARINE PENTHAKATA /83 /2023 ()
445	ABLAPL/0012788/2023	STATE OF ODISHA RABINDRA KUMAR CHINARA VS	BHAWANI SANKAR PANIGRAHI VS	// TIGIRIA /72 /2023 ()
446	ABLAPL/0012789/2023	STATE OF ODISHA MD. REHAN VS	NIKUNJA KUMAR ROUT VS	// BENTKAR (42 MOUZA) UPD CUTTACK /301 /2023 ()
447	ABLAPL/0012790/2023	STATE OF ODISHA TAPU @ SOMANATH DEHURY VS	GOUTAM CHARAN ROUT VS	// CHOUDWAR /478 /2023 ()
448	ABLAPL/0012791/2023	STATE OF ODISHA DHUKA DAS VS	SANTOSH KUMAR DWIVEDI VS	// SORO /712 /2023 ()
449	ABLAPL/0012792/2023	STATE OF ODISHA AMAR JYOTI NAYAK VS	DINESH RAY VS	// DHUSURI /381 /2023 ()
450	ABLAPL/0012793/2023	STATE OF ODISHA SK. KARIM VS	PRADEEP KUMAR PARIDA VS	// CHOUDWAR /507 /2023 ()
451	ABLAPL/0012794/2023	STATE OF ODISHA NAKULA PARASETH VS	SUSANTA KUMAR TRIPATHY VS	// KOTOAGARH /116 /2023 ()
452	ABLAPL/0012795/2023	STATE OF ODISHA BISHNU PRADHAN @ BISNU PRADHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /292 /2023 ()
453	ABLAPL/0012796/2023	STATE OF ODISHA NIRMAL KUMAR BISWAL VS	JYOTIRMAYA SAHOO VS	// ASKA /652 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012797/2023	KAILASH BADKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LOISINGHA(BOLANGIR) /123 /2023 () //
455	ABLAPL/0012798/2023	SANJEET KUMAR PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /37 /2012 () //
456	ABLAPL/0012799/2023	SUDARSAN NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /148 /2023 () //
457	ABLAPL/0012800/2023	TAPAN MALIKA @ JADA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /478 /2023 () //
458	ABLAPL/0012801/2023	BADAL NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	CDA-II /133 /2023 () //
459	ABLAPL/0012802/2023	JALAL KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /624 /2023 () //
460	ABLAPL/0012803/2023	HABIB KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /267 /2023 () //
461	ABLAPL/0012804/2023	RAKESH KUMAR GHADEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
462	ABLAPL/0012805/2023	SK. ABIT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /507 /2023 () //
463	ABLAPL/0012806/2023	SUBARNA NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /306 /2023 () //
464	ABLAPL/0012807/2023	MAMATA BISHOI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /29 /2023 () //
465	ABLAPL/0012808/2023	CHANDA @ SOMANATH JENA	AMULYA RATNA PANDA	BARI /405 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012809/2023	STATE OF ODISHA ANUSUYA @ TIKI SAHOO	DAITARI PRADHAN	// DHARMASALA /664 /2023
		VS	VS	()
467	ABLAPL/0012810/2023	STATE OF ODISHA LINGARAJ BISWAL	AKSHAYA KUMAR SAHOO	// BARKOTE /64 /2023
		VS	VS	()
468	ABLAPL/0012811/2023	STATE OF ODISHA BENDHAR NAIK	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
469	ABLAPL/0012812/2023	STATE OF ODISHA SATYA SUBRAT MALLIK	SURENDRA KUMAR BISWAL	// KALINGA NAGAR /206 /2023
		VS	VS	()
470	ABLAPL/0012813/2023	STATE OF ODISHA PRASANTA KUMAR ROUTARAY	AMLAN SHAKTI PAUL	// JANKIA P.S. /401 /2023
		VS	VS	()
471	ABLAPL/0012814/2023	STATE OF ODISHA SK AZAD @ AZAT KHAN	PRATIK DASH	// PURUNABAZAR /255 /2023
		VS	VS	()
472	ABLAPL/0012815/2023	STATE OF ODISHA SANDIP KUMAR BEHERA	KULDEEP MOHANTY	// / /0
		VS	VS	()
473	ABLAPL/0012816/2023	STATE OF ODISHA KUNJA SAHU	SURYAKANTA DWIBEDI	// KEGAON /68 /2023
		VS	VS	()
474	ABLAPL/0012817/2023	STATE OF ODISHA BASANTA MALIK	DHARMENDRA SETHY	// KHANTAPADA /237 /2023
		VS	VS	()
475	ABLAPL/0012818/2023	STATE OF ODISHA MILAN KUMAR NAYAK	ARUN KUMAR DAS (1)	// RASOL /227 /2023
		VS	VS	()
476	ABLAPL/0012819/2023	STATE OF ODISHA BANITA MAHARANA	DHARMENDRA SETHY	// OUPADA /107 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012820/2023	STATE OF ODISHA DILLIP KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /304 /2019 ()
478	ABLAPL/0012821/2023	STATE OF ODISHA PABITRA BARISAL @ BULET VS	JAYANTA KUMAR KHANDAYATRAY VS	// NIRAKARPUR /269 /2023 ()
479	ABLAPL/0012822/2023	STATE OF ODISHA BIKRAM SAMANTRAY VS	JAYANTA KUMAR KHANDAYATRAY VS	// NIRAKARPUR /270 /2023 ()
480	ABLAPL/0012823/2023	STATE OF ODISHA GANESH KUMAR YADAV VS	SANDEEP RAJ PANDA VS	// / /0 ()
481	ABLAPL/0012824/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	DURGA PRASAD DHAL VS	// CHANDILI /151 /2015 ()
482	ABLAPL/0012825/2023	STATE OF ODISHA TAPAN KUMAR SWAIN @ TAPAN SWAIN VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /449 /2023 ()
483	ABLAPL/0012826/2023	STATE OF ODISHA SOMESH BEHERA VS	LAXMINARAYAN RAYATSINGH VS	// CYBER CRIME AND ECONOMIC OFFENCES /20 /2023 ()
484	ABLAPL/0012827/2023	STATE OF ODISHA ANGAD BISWAL VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /211 /2022 ()
485	ABLAPL/0012828/2023	STATE OF ODISHA ARUN KUMAR BISSOYI VS	RAJIB LOCHAN PATNAIK VS	// PAPADAHANDI /179 /2023 ()
486	ABLAPL/0012829/2023	STATE OF ODISHA NIRANJAN PRDHAN VS	NARASINGH BARAD VS	// RANPUR /272 /2023 ()
487	ABLAPL/0012830/2023	STATE OF ODISHA SK ASSIRUDDIN @ PUSU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// JALESWAR /419 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012831/2023	PABITRA BARISAL @ BULET VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	NIRAKARPUR /271 /2023 () //
489	ABLAPL/0012832/2023	BIKRAM SAMANTRAY VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	NIRAKARPUR /272 /2023 () //
490	ABLAPL/0012833/2023	UTKAL BEHERA @ SUKUTA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /410 /2022 () //
491	ABLAPL/0012834/2023	MANA BHOI @ PREMANANDA BHOI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /124 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	37/2023 ARBA/39/2014	M/S.SAIL-MP	MR .SAURJYA KANTA PADHI,M/S.BANOJA KU.PATTA
2	38/2023 ARBA/8/2021	STEEL AUTHORITY OF INDIA-MP	DURGA PRASAD NANDA
3	55/2023 MSA/7/2023	LINGARAJ GAHIR-MP	BIBEKANANDA BHUYAN
4	91/2023 CRLMA/448/2023	RAJEEV KUMAR AGARWAL-MP	ADV
5	92/2023 CRLMA/449/2023	GAGAN CHANDRA MISHRA-MP	ADV
6	93/2023 CRLMA/450/2023	GAGAN CHANDRA MISHRA-MP	ADV
7	214/2023 WPC(OAC)/369/2013	G. NAGESWAR RAO-MP	M/S H.M DHAL
8	215/2023 WPC(OAC)/4536/2011	BRAHMANANDA MAJHI-MP	
9	344/2023 CMAPL/755/2023	SHAKUNTALA JENA-MP	ADV.
10	345/2023 CMAPL/691/2023	ANJAN KUMAR DAS MOHAPATRA-MP	KRISHNA CHANDRA SAHU
11	383/2023 TRP(C)/370/2023	GUNDICHARANI ROUT @ SAMAL-MP	ASHOK KUMAR SAHOO
12	384/2023 TRP(C)/371/2023	MADHUSMITA NMAYAK-MP	ADV.
13	385/2023 TRP(C)/372/2023	KALPANA MANGARAJ@SAMANTARAY-MP	JYOTIRMAYA SAHOO
14	386/2023 TRP(C)/373/2023	ANUSAYA SAMAL-MP	RAJJEET ROY
15	389/2023 MATA/77/2023	RITIKA NANDA-MP	DAYANANDA MOHAPATRA
16	390/2023 MATA/378/2023	SANJEET KUMAR RATH-MP	SOUMYA MISHRA
17	440/2023 RVWPET/426/2023	BLOCK DEVELOPMENT OFFICER, DHARMASALA, JAJPUR	DEBPAKANTA MOHANTY, ADDL. GOVT. ADV.
18	441/2023 RVWPET/426/2023	BLOCK DEVELOPMENT OFFICER, DHARMASALA, JAJPUR	DEBPAKANTA MOHANTY, ADDL. GOVT. ADV.
19	442/2023 RVWPET/416/2023	SEEMARANI PANDAB-MP	CHIRANJEEV BIDYABHUSHAN
20	450/2023 CONTC/1994/2023	DURYODHAN BHOI-MP	
21	451/2023 CONTC/7833/2023	MALATILATA DEVI-MP	M/S SASWATI MOHAPATRA
22	452/2023 CONTC/579/2023	TAPASILATA MISHRA-MP	
23	457/2023 RPFAM/369/2023	RAJ SEKHAR MOHAPATRA @ BABULA-MP	MANOJ KUMAR MOHANTY 2
24	458/2023 RPFAM/371/2023	SUBANTA MALI-MP	ASHOK DAS
25	807/2023 CRLREV/216/2023	NIHAR RANJAN BARIK-MP	PRASANT KUMAR SAHOO
26	808/2023	NIHAR RANJAN BARIK-MP	PRASANT KUMAR SAHOO

27	CRLREV/216/2023 809/2023	SAILENDRA KUMAR LENKA-MP	BIJAYA KUMAR PARIDA
28	CRLREV/595/2023 810/2023	MAHENDRA GARADA@GOUDA-MP	DEBASIS TRIPATHY
29	CRLREV/515/2023 811/2023	LIPIPUSPA DASH-MP	SIBA PRASAD SAHOO
30	CRLREV/597/2023 812/2023	JYOTI NAIK-MP	TARACHAND BAG
31	CRLREV/598/2023 813/2023	JYOTI NAIK-MP	TARACHAND BAG
32	CRLREV/598/2023 888/2023	MADHUSUDAN SAHOO-MP	DEEPALI MAHAPATRA
33	FAO/372/2023 889/2023	MANORAMA PARIDA-MP	M/S.DEEPALI MOHAPATRA
34	FAO/697/2019 890/2023	SUMITRA PATRA-MP	DEEPALI MOHAPATRA
35	FAO/361/2020 1266/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA, SOUMYA MISHRA
36	RSA/199/2012 1267/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
37	RSA/199/2012 1268/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
38	RSA/199/2012 1269/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
39	RSA/199/2012 1270/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
40	RSA/199/2012 1271/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
41	RSA/199/2012 1272/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
42	RSA/199/2012 1273/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
43	RSA/199/2012 1274/2023	BUDHADEB KHANDEI@MAD-MP	M/S.S.P.MISRA
44	RSA/199/2012 1275/2023	RANJIT BANCHHOR-MP	M/S.S.K.SAMANTARAY
45	RSA/5/2017 1276/2023	RAMESWAR HANSDA-MP	RASHMIKANTA MAHALIK
46	RSA/468/2023 1277/2023	RADHAKANTA SINGH-MP	MAHESWAR MOHANTY
47	RSA/525/2016 1278/2023	RADHAKANTA SINGH-MP	M/S.BHAKTAHARI MOHANTY
48	RSA/525/2016 1279/2023	RADHAKANTA SINGH-MP	M/S.BHAKTAHARI MOHANTY
49	RSA/525/2016 1309/2023	BINODINI PALAI-MP	BAIBASWATA PANIGRAHI
50	CMP/857/2022 1310/2023	PRAMODINI MOHANTY-MP	NIKUNJA KUMAR DEO
51	CMP/1368/2023 1311/2023	MD.MAZHAR ALAM-MP	DINESH KUMAR MOHANTY
52	CMP/706/2019 1312/2023	MD.MAZHAR ALAM-MP	
53	CMP/706/2019 1313/2023	MD.MAZHAR ALAM-MP	
54	CMP/706/2019 1451/2023	NEHA KUMARI-MP	
55	BLAPL/7265/2023 1452/2023	TRIMULA @ TIRUMAL PATRA-MP	
56	BLAPL/10758/2023 1453/2023	SUMIT BAGH-MP	ARIJEET MISHRA
57	BLAPL/11880/2023 1454/2023	SALMAN BAGH @ TULU-MP	ARIJEET MISHRA
	BLAPL/12106/2023		

58	1455/2023 BLAPL/8675/2023	GOKULANANDA SAMAL-MP	CHANDANA MISHRA
59	1456/2023 BLAPL/8693/2023	KANHUCHARAN PATRA-MP	CHANDANA MISHRA
60	1457/2023 BLAPL/6065/2023	SUSHANTA PANDA-MP	PRATIK NAYAK, DHARANIDHAR NAYAK
61	1458/2023 BLAPL/7989/2023	KABULA BARIK-MP	RAMAKANTA SARANGI
62	1459/2023 BLAPL/12572/2023	MITU @ SUSANTA BEHERA-MP	DEEPAK KU SAHOO
63	1460/2023 BLAPL/10439/2023	MD. MUNTAJU KHAN-MP	
64	1461/2023 BLAPL/8400/2023	MAHENDRA SINGH-MP	PRANAYANEE DASMOHAPATRA
65	1896/2023 MACA/391/2019	D.M., NATIONAL INSURANCE CO.LTD.-MP	
66	1897/2023 MACA/1058/2023	SURYA KANTA DAS-MP	B.B. SINGH
67	1898/2023 MACA/1057/2023	BISWANATH SWAIN-MP	BISHNU BRATA SINGH
68	1899/2023 MACA/1059/2023	SABITA BEHERA-MP	BISWAJIT MOHANTY
69	1900/2023 MACA/1059/2023	SABITA BEHERA-MP	BISWAJIT MOHANTY
70	1901/2023 MACA/746/2023	D.M., M/S. UNITED INDIA INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
71	1902/2023 MACA/1060/2023	SBI GENERAL INSURANCE CO. LTD.-MP	SOMNATH ROY
72	1903/2023 MACA/1061/2023	ICICI LAMBARD GENERAL INSURANCE CO. LTD., BBSR-MP	SOMNATH ROY
73	2255/2023 ABLAPL/12273/2023	LALAJEE CHOUDHURY-MP	
74	2256/2023 ABLAPL/10558/2023	ASHEJ DANG-MP	
75	2257/2023 ABLAPL/9948/2023	BIKAS DAS-MP	
76	2258/2023 ABLAPL/1693/2023	DEBASISH BHUYAN-MP	
77	2259/2023 ABLAPL/8878/2023	ARVIND SAH-MP	
78	2260/2023 ABLAPL/4600/2023	PUTHULU KUMAR JENA @ PRATHALI-MP	
79	2261/2023 ABLAPL/10124/2023	ARBIND KUMAR CHOURASIA-MP	
80	2262/2023 ABLAPL/11116/2023	RAGHUNATH PRADHAN-MP	
81	2263/2023 ABLAPL/10269/2023	SUSANTA KUMAR RATH @ SUSANT RATH-MP	
82	2264/2023 ABLAPL/7805/2023	KAPIL DEV MAJHI-MP	SANJAYA MAJHI
83	2265/2023 ABLAPL/11921/2023	GIRIDHARI RANA-MP	
84	2266/2023 ABLAPL/7214/2023	NAYAN TIBREWAL-MP	
85	2267/2023 ABLAPL/12148/2023	DINESH PANKA-MP	
86	2268/2023 ABLAPL/11704/2023	RAKHI GAIN-MP	
87	2269/2023 ABLAPL/11344/2023	DEBABRATA PRADHAN @ DEBUNA PRADHAN-MP	BIJAYA KUMAR MISHRA
88	2270/2023 ABLAPL/7816/2023	RAJENDRA JENA-MP	
89	2271/2023	MANAS RANJAN SATAPATHY-MP	

90	ABLAPL/6671/2023 2272/2023	LALIT MOHAN MAHAPATRA-MP	
91	ABLAPL/10458/2023 2273/2023	TAPASWINI PARIDA-MP	
92	ABLAPL/11867/2023 2274/2023	LALITA MOHAN PRADHAN-MP	
93	ABLAPL/11869/2023 2275/2023	SASMITA KUMARI MISHRA @ SAMITA MISHRA-MP	
94	ABLAPL/10455/2023 2671/2023	SAJJAN KUMAR SUREKA-MP	DEBASNAN DAS
95	CRLA/1211/2023 2672/2023	AKHAYA KUMAR SAHOO-MP	M/S.PRASANTA KUMAR SAHOO D.MOHAPATRA U.C.
96	CRLA/26/2016 2673/2023	DIPTIRANJAN MOHAPATRA-MP	RAMESH CHANDRA SWAIN
97	CRLA/1212/2023 2674/2023	DIPTIRANJAN MOHAPATRA-MP	RAMESH CHANDRA SWAIN
98	CRLA/1212/2023 2675/2023	DIPTIRANJAN MOHAPATRA-MP	RAMESH CHANDRA SWAIN
99	CRLA/488/2016 2676/2023	DHUSA@DUSHMANTA BHOI-MP	M/S.B.B.ROUTRAY, M/S. MANAS CHAND,M.B.PATRA.
100	2677/2023	DILLIP DAS-MP	RITA SINGH
101	CRLA/1005/2023 2678/2023	SHIPRA KUMAR-MP	DEVASHIS PANDA
102	CRLA/1210/2023 2679/2023	SIMIYA MANDAL-MP	BIJAYALAXMI TRIPATHY
103	CRLA/1213/2023 2680/2023	SIMIYA MANDAL-MP	BIJAYALAXMI TRIPATHY
104	CRLA/1213/2023 2681/2023	ANIL KUMAR DASH@CHENGULU-MP	MR.BHARAT BHUSAN ROUTRAY
105	CRLA/239/2021 2682/2023	PRASAD JANI-MP	DILLIP KUMAR MOHANTY
106	CRLA/1214/2023 2683/2023	PRASAD JANI-MP	DILLIP KUMAR MOHANTY
107	CRLA/1214/2023 2684/2023	BHAGABAN PANDA-MP	BHABANI SHANKAR DASPARIDA
108	CRLA/1215/2023 2685/2023	BHAGABAN PANDA-MP	BHABANI SHANKAR DASPARIDA
109	CRLA/1215/2023 2686/2023	UPENDRA DAS-MP	BHABANI SHANKAR DASPARIDA
110	CRLA/1216/2023 2687/2023	UPENDRA DAS-MP	BHABANI SHANKAR DASPARIDA
111	CRLA/1216/2023 2688/2023	UPENDRA DAS-MP	BHABANI SHANKAR DASPARIDA
112	CRLA/1216/2023 3330/2023	JYOTIRMAYEE PATRA-MP	UMA CHARAN MISHRA
113	CRLMC/4920/2023 3331/2023	MEGHNA MOHANTY-MP	KULDEEP MOHANTY
114	CRLMC/4921/2023 3332/2023	SNEHALATA DASH-MP	
115	CRLMC/2186/2023 3333/2023	PIYUSH RAI @ RAY-MP	
116	CRLMC/4260/2023 3334/2023	TUTU @ SUSHANTA PRADHAN-MP	
117	CRLMC/4535/2023 3335/2023	DHARANIDHAR TRIPATHY-MP	BRAJA MOHAN SARANGI
118	CRLMC/4927/2023 3336/2023	ANIL KUMAR GIRLA-MP	PABITRA KUMAR NAYAK
119	CRLMC/4928/2023 3337/2023	ALOK KUMAR PRADHAN-MP	
120	CRLMC/4407/2023 3338/2023	DURGA MADHAB PRUSTY-MP	
	CRLMC/229/2023		

121	3339/2023 CRLMC/4931/2023	PATU @ PRATAP KUMAR DENGAM-MP	RABI NARAYAN MOHANTY
122	3340/2023 CRLMC/4932/2023	VINOD KUMAR-MP	DEVASHIS PANDA
123	3341/2023 CRLMC/4933/2023	VINOD KUMAR-MP	DEVASHIS PANDA
124	3342/2023 CRLMC/2138/2021	BIRENDRA MOHAN PATTANAIAK-MP	
125	7965/2023 WA/2722/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
126	7966/2023 WA/2722/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
127	7967/2023 WA/2722/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
128	7968/2023 WA/2723/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
129	7969/2023 WA/2723/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
130	7970/2023 WA/2723/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
131	7971/2023 WA/2724/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	7972/2023 WA/2724/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
133	7973/2023 WA/2724/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
134	7974/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
135	7975/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	7976/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	7977/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	7978/2023 WA/2726/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
139	7979/2023 WA/2726/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
140	7980/2023 WA/2726/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
141	7981/2023 WA/2727/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
142	7982/2023 WA/2727/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
143	7983/2023 WA/2727/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A.
144	7984/2023 WA/2728/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
145	7985/2023 WA/2728/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
146	7986/2023 WA/2728/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
147	7987/2023 WA/2729/2023	SUPERINTENDENT OF POLICE,KANDHAMAL-MP	MALAYA KETAN BALABANTRAY,A.G.A
148	7988/2023 WA/2729/2023	SUPERINTENDENT OF POLICE,KANDHAMAL-MP	MALAYA KETAN BALABANTRAY,A.G.A
149	7989/2023 WA/2729/2023	SUPERINTENDENT OF POLICE,KANDHAMAL-MP	MALAYA KETAN BALABANTRAY,A.G.A
150	7990/2023 WA/2730/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
151	7991/2023 WA/2730/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
152	7992/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A

153	WA/2730/2023 7993/2023	CHITTA RANJAN DASH-MP	SUSANTA KUMAR DASH
154	WA/2732/2023 7994/2023	CHITTA RANJAN DASH-MP	SUSANTA KUMAR DASH
155	WA/2733/2023 7995/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI(D.S.G.I)
156	WA/2734/2023 7996/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI(D.S.G.I)
157	WA/2734/2023 7997/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI(D.S.G.I)
158	17429/2023 WP(C)/31999/2023	SAHADEBA PRADHAN-MP	BANSHIDHAR SATAPATHY
159	17430/2023 WP(C)/30387/2023	HARISH CHANDRA MARTHA-MP	
160	17431/2023 WP(C)/2982/2022	BATAKRISHNA SAHOO-MP	DILLIP KUMAR MOHAPATRA
161	17432/2023 WP(C)/36051/2023	NAROTTAM SATPATHY-MP	LALIT KUMAR MAHARANA
162	17433/2023 WP(C)/36052/2023	SANTOSH BISWAL-MP	SUVENDU KUMAR RAY
163	17434/2023 WP(C)/36059/2023	ANUP KUMAR NAYAK-MP	PRABIR KUMAR RAY
164	17435/2023 WP(C)/36058/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
165	17436/2023 WP(C)/36059/2023	ANUP KUMAR NAYAK-MP	PRABIR KUMAR RAY
166	17437/2023 WP(C)/36062/2023	BISWANATH MOHANTY-MP	AGASTI KANUNGO
167	17438/2023 WP(C)/36060/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
168	17439/2023 WP(C)/18890/2023	BIJAYARANI PANIGRAHI-MP	DILLIP KUMAR MOHAPATRA
169	17440/2023 WP(C)/36065/2023	KAMALA DORA-MP	BIJAY KUMAR MOHANTY
170	17441/2023 WP(C)/21579/2017	EXE.ENGINEER GANJAM NORTH ELECTRICAL DIVISION,SOUTHCO-MP	
171	17442/2023 WP(C)/30940/2023	RAJESH KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
172	17443/2023 WP(C)/36071/2023	AHAIT KARNA-MP	TRILOCHAN NANDA
173	17444/2023 WP(C)/36067/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
174	17445/2023 WP(C)/36074/2023	MADHABANAND BEHERA-MP	AJAYA KUMAR MOHARANA
175	17446/2023 WP(C)/36069/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
176	17447/2023 WP(C)/36072/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
177	17448/2023 WP(C)/36087/2023	RANJAN BEHERA-MP	DEBARAJ MOHANTY
178	17449/2023 WP(C)/3189/2023	BRAJA GOPAL DAS ADHIKARI-MP	PRASANTA KUMAR MOHANTY 2
179	17450/2023 WP(C)/8083/2022	BIJAYA KUMAR PUROHIT-MP	KUNAL KUMAR SWAIN
180	17451/2023 WP(C)/36076/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
181	17452/2023 WP(C)/32714/2022	BARUN KUMAR SETH-MP	S.P.NATH
182	17453/2023 WP(C)/36100/2023	BISWAJEET PATTANAYAK-MP	ANJAN KUMAR BISWAL
183	17454/2023 WP(C)/27035/2022	IUSF ALLI KHAN-MP	

184	17455/2023 WP(C)/36104/2023	M/S. SHANTI PHARMACEUTICALS, CUTTACK-MP	ADITYA NARAYAN RAY
185	17456/2023 WP(C)/26429/2023	PRATAP CHANDRA SAMAL-MP	
186	17457/2023 WP(C)/36105/2023	M/S.SATYABHAMA BEHERA, DHENKANAL-MP	ADITYA NARAYAN RAY
187	17458/2023 WP(C)/36107/2023	SUBODHA KUMAR PRADHAN-MP	SANJEEV UDGATA
188	17459/2023 WP(C)/9109/2023	GOURI SHANKAR JAISWAL-MP	KSHIROD KUMAR SAHOO
189	17460/2023 WP(C)/36110/2023	SANTOSH KUMAR SAHOO-MP	BIBHUDATTA PANDA
190	17461/2023 WP(C)/36111/2023	M/S JAYADURGA CHEMICALS, KHORDHA-MP	ASHOK KUMAR DAS
191	17462/2023 WP(C)/28053/2023	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK-MP.	
192	17463/2023 WP(C)/36113/2023	MALATI MOHAPATRA-MP	AJAYA KUMAR NAYAK
193	17464/2023 WP(C)/36113/2023	MALATI MOHAPATRA-MP	AJAYA KUMAR NAYAK
194	17465/2023 WP(C)/36116/2023	GOURANGA CHARAN BEHERA-MP	PRASANTA KUMAR MISHRA
195	17466/2023 WP(C)/36118/2023	NIRAJ KUMAR PADHI-MP	BISWAMBAR MOHANTY
196	17467/2023 WP(C)/36117/2023	MALATI MOHAPATRA-MP	AJAYA KUMAR NAYAK
197	17468/2023 WP(C)/22793/2023	DR. USHA M SAHU-MP	ANKITA MUKHERJI
198	17469/2023 WP(C)/36119/2023	PRAHALLAD SABAR-MP	AVIPITAMBAR ACHARYA
199	17470/2023 WP(C)/9053/2023	MURALIDHAR PRUSTY-MP	
200	17471/2023 WP(C)/36125/2023	DR. AMIYA RANJAN BARIK-MP	SOUBHAGYA SWAIN
201	17472/2023 WP(C)/36130/2023	GAYATRI PATNAIK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
202	17473/2023 WP(C)/36117/2023	MALATI MOHAPATRA-MP	AJAYA KUMAR NAYAK
203	17474/2023 WP(C)/33076/2023	SUMITRA PRADHAN-MP	
204	17475/2023 WP(C)/29175/2023	KAMAL KUMAR DEY-MP	MANAS PATI
205	17476/2023 WP(C)/36132/2023	SAFIL KUMAR PRADHAN-MP	SRIDHAR RATH
206	17477/2023 WP(C)/36133/2023	M/S TATA STEEL LTD., MUMBAI-MP	SARADA PRASANNA SARANGI
207	17478/2023 WP(C)/36134/2023	ABANI KUMAR DASH-MP	PRONOY MOHANTY
208	17479/2023 WP(C)/28485/2023	SOUMYA PRAKASH MANDAL-MP	
209	17480/2023 WP(C)/36138/2023	NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	PRASANTA KUMAR MAHALI
210	17481/2023 WP(C)/36144/2023	ANIL KUMAR BISWAL-MP	PRABHU PRASANNA BEHERA
211	17482/2023 WP(C)/26197/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
212	17483/2023 WP(C)/26196/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
213	17484/2023 WP(C)/26195/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
214	17485/2023 WP(C)/36930/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
215	17486/2023	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS

216	WP(C)/26194/2022 17487/2023	SUNIL KUMAR BEHERA-MP	SABYASACHI MISHRA
217	WP(C)/36148/2023 17488/2023	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
218	WP(C)/26192/2022 17489/2023	SUSANTA KUMAR SAHOO-MP	BIDESH RANJAN BEHERA
219	WP(C)/36147/2023 17490/2023	SUPERINTENDING ENGINEER, RURAL WORKS DIVISION-SALAZA NANDAN DAS,A.S.C	
220	WP(C)/36146/2023 17491/2023	JBS CONSTRUCTIONS PVT. LTD. BBSR-MP	SAMVIT MOHANTY
221	WP(C)/36152/2023 17492/2023	PRAMOD KUMAR BEHERA-MP	TAPASWINI SAHU
222	WP(C)/36172/2023 17493/2023	BASUDEV BADATIA-MP	SUDHANSU SEKHAR JENA
223	WP(C)/36176/2023 17494/2023	SHAKTI SRIMATI WOMEN SELF HELP GROUP, HINDOL-MP	REELAKANTHA PANDA
224	WP(C)/36190/2023 17495/2023	SASHI BHUSAN NANDA-MP	SRIDHAR RATH
225	WP(C)/36192/2023 17496/2023	SURENDRA KUMAR ROUL-MP	PRAVASH CHANDRA JENA
226	WP(C)/36196/2023 17497/2023	PANDURU JANARDAN RAO-MP	ASHOK DAS
227	WP(C)/36198/2023 17498/2023	HOTEL HOLIDAY RESORT PVT. LTD. PURI-MP	CHITRASEN PARIDA
228	WP(C)/36202/2023 17499/2023	DILLIP KUMAR PARIDA-MP	HRUDANANDA MOHAPATRA
229	WP(C)/36209/2023 17500/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI-MP	SUKANTA KUMAR DALAI
230	WP(C)/36211/2023 17501/2023	TRIPTY DRINKS P.LTD-MP	
231	WP(C)/5516/2005 17502/2023	HIMANSU SEKHAR NAYAK-MP	SUBHENDU KAR
232	WP(C)/36219/2023 17503/2023	TRIPTY DRINKS P.LTD-MP	
233	WP(C)/5515/2005 17504/2023	SRINIBASH MISHRA-MP	PRABODHA CHANDRA NAYAK
234	WP(C)/36226/2023 17505/2023	M/S. ALASKA STEELS PVT. LTD SUNDARGARH-MP	CHITTA RANAJAN DAS
235	WP(C)/36225/2023 17506/2023	TRIPTY DRINKS P.LTD-MP	
236	WP(C)/5517/2005 17507/2023	M/S. ALASKA STEELS PVT. LTD. SUNDARGARH-MP	CHITTA RANAJAN DAS
237	WP(C)/36227/2023 17508/2023	SREE GANAPATI CASTINGS, SUNDARGARH-MP	MR. SIDHARTHA RAY (SR. ADV.), KSHIROD KUMAR S
238	WP(C)/11162/2023 17509/2023	M/S SANTUKA FOODS PVT. LTD., JAJPUR-MP	BIKASH JENA
239	WP(C)/36229/2023 17510/2023	M/S. TECHNO CULTURE BUILDING CENTRE PVT. LTD. SUNDARGARH-MP	SUCHETA GUMANSINGH
240	WP(C)/36230/2023 17511/2023	SANTOSH KIRAN MAJHI-MP	SOUMYAJYOTI BISWAL
241	WP(C)/36232/2023 17512/2023	SANTOSH KIRAN MAJHI-MP	SOUMYAJYOTI BISWAL
242	WP(C)/36232/2023 17513/2023	VIVEKANANDA COLLEGE OF NURSING, BBSR-MP	SUCHETA GUMANSINGH
243	WP(C)/36233/2023 17514/2023	RENUBALA BEHERA-MP	ARJUNA CHARANA BEHERA
244	WP(C)/29497/2023 17515/2023	MADHUSMITA JENA-MP	SATYA PRAKASH NATH
245	WP(C)/36238/2023 17516/2023	ROJALIN DAS-MP	SAUBHAGYA KUMAR SAMAL
	WP(C)/36239/2023		